

ber, 1978, publishing the Delhi Sales Tax (6th Amendment) Rules, 1978.

(ii) Notification No. F. 4(50)/76-Fin. (G), dated the 15th January, 1979, publishing the Delhi Sales Tax (1st Amendment) Rules, 1979.

[Placed in Library. See No. LT-3306/79 for (i) and (ii)].

III. A copy each (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notifications S.O. Nos. 222 to 225, dated the 20th January, 1979, under section 296 of the Income-tax Act, 1961. [Placed in Library. See No. LT-3376/79].

I. Notification under the Customs Tariff Act, 1975

II. Ministry of Finance (Department of Economic Affairs) Notification

III. Ministry of Finance (Department of Revenue Notification and related paper

SHRI SATISH AGARWAL: Sir, I also beg to lay on the Table:—

I. A copy of the Ministry of Finance (Department of Revenue) Notification G.S.R. No. 68(E), dated the 14th February, 1979, publishing corrigendum to the English version of Notification G.S.R. No. 34(E), dated the 20th January, 1979, under sub-section (2) of section 8 read with sub-section (3) of section 7 of the Customs Tariff Act, 1975. [Placed in Library. See No. LT-3304/79].

II. A copy (in English and Hindi) of the Ministry of Finance (Department of Economic Affairs), Notification S.O. No. 3692, dated the 30th December, 1978. [Placed in Library. See No. LT-3375/79].

III. A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue), Notification G.S.R. No. 18(E), dated the 5th

January, 1979, alongwith an Explanatory Memorandum thereon. [Placed in Library. See No. LT-3377/79].

Reports and certified Accounts (1975-76 and 1976-77) of the Tobacco Board, Guntur and related papers

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): Sir, I beg to lay on the Table:—

I. A copy each (in English and Hindi) of the following papers, under sub-section (4) of section 19, read with sub-section (3) of section 22 of the Tobacco Board Act, 1975:—

(i) First Annual Report and certified Accounts of the Tobacco Board, Guntur, for the year 1975-76, together with the Audit Report on the Accounts.

(ii) Second Annual Report and certified Accounts of the Tobacco Board, Guntur, for the year 1976-77, together with the Audit Report on the Accounts.

II. Statements (in English and Hindi) by Government accepting the Reports mentioned at I above. [Placed in Library. See No. LT-4004/79 for I and II].

I. Report (1977-78) of the National Cooperative Development Corporation, New Delhi

II. Report (1977-78) on the working of of the Indian Standards Institution, New Delhi and related papers

III. Accounts (year ended the 30th June, 1978) of the National Co-operative Union of India, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL): Sir, I beg to lay on the Table:—

I. A copy (in English and Hindi) of the Annual Report of the Na-